

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 371 of 2013
in
Appeal No. 275 of 2013

Dated : 20th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sriranga Subbanna
Mr. Raghavendra S. Srivatsa

Counsel for the Respondent(s): Mr. B.S. Patil, Sr. Adv
Mr. Venkata Krishna Kunduru
i/b B.S. Prasad

ORDER

Mr. B.S. Patil, the learned Senior Counsel submits that he is filing his Vakalatnama by tomorrow and seeks some time to file the reply. Accordingly, he is directed to file the reply and counter in I.A as well as to the main Appeal on or before 29.11.2013 after serving copy on the other side.

Post the matter for hearing the I.A. No. 371 of 2013 on
03.12.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak